

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH)

NOTICE

Dated, Guwahati, the 20th August, 2021

It is for information to all concerned that 3 nos. quarters are available for allotment in the Private Secretary Complex at Malibagan, Kharghuli.

Therefore, applications for allotment of quarters with detailed reasons for requirement of quarters are invited from Officers and Senior Personal Assistants of this Registry, who want to avail quarters and submit the same to the undersigned on or before 01.09.2021.

Sd/- Romen Baruah

REGISTRAR (ADMN.)

**Memo No. HC.III-07/2021/4195-4210/G Dated
Guwahati, the 20th August, 2021.**

Copy to:

1. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
3. The Jt. Registrar (_____),
Gauhati High Court, Guwahati.
4. The Dy. Registrar (_____),
Gauhati High Court, Guwahati.

5. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
6. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. The Court Manager, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 10. The Project Manager, Gauhati High Court, Guwahati.
He is requested to upload this notification in the website of Gauhati High Court.
11. The A.O.(J), _____, Section, Gauhati High Court, Guwahati.
12. The Court Officer No. 1 / 2, Gauhati High Court, Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The C.A. to Registrar General, Gauhati High Court, Guwahati.
15. The Person concerned.....
16. The Gauhati High Court Notice Board.


REGISTRAR (ADMN.)

